

श्री उग्र सेन : मंत्री जी ने अभी बताया कि जनवरी, 1977 में उस मैनेजर को अप-ग्रेड किया गया, उस को तरक्की दे दी गई, बाद में उस का ट्रांसफर कर दिया गया। मैं मंत्री महोदय से बड़ी सफाई से जानना चाहता हूँ—क्या स्टेटस्को बनाने के लिए माननीय मंत्री जी इस बात का आदेश देंगे कि मैनेजर को अपने पद से हटा दिया जाय, अन्यथा उसके प्रमोशन को आगे कैसे जस्टिफाई करते हैं?

SHRI H. M. PATEL: There is no question of justifying the promotion or otherwise. I have given you the facts. When the enquiry is completed, we shall know the details, and we shall decide upon the steps to be taken. However strong the feelings may be, I think it is necessary to proceed against bank officers, as well as others according to the procedures that are laid down. They have certain rights, and enquiries must be made according to the rules. That will be done.

PROF. P. G. MAVALANKAR: From the answers given so far I can say that the Finance Minister is not replying in a direct manner. I am not saying that he is replying in a roundabout manner. Certainly the information that he has given by way of reply falls short of the actual information that seems to be available with some people. It may not be available to him. Therefore, I do not want to be uncharitable to him and the Government. These nationalised banks are really meant for helping the economically poor socially backward sections of the society. But we find that particularly during the Emergency, these banks were used as agencies for all kinds of nepotism and corruption. Since the Prime Minister is here. I ask whether the Finance Minister and the hon. Prime Minister will go into

the whole question of enquiring into the working of these banks so that their original objectives are fulfilled.

SHRI H. M. PATEL: This is a good suggestion and certainly we will consider it.

SHRI VAYALAR RAVI: First, please look into it whether this address, 7, Jantar Mantar Road is correct or not because 7, Jantar Mantar Road is the office of the Janta Party.

The whole dealings of these banks seem to be very fishy. Will you kindly look into the dealings of these banks? Will you please have a thorough check? The hon. Minister has said that a senior officer will look into it. These are all one class and one group of officers. The other course left is the Reserve Bank. Will you ask the Reserve Bank to enquire into it?

SHRI H. M. PATEL: The enquiry will be thorough. The investigation is being made by a senior officer in order to collect full data and then we will decide what further action will be taken.

So far as hon. Member's reference to 7, Jantar Mantar Road is concerned, evidently, he is ill-informed about that. He does not know that at that place a large number of small business houses are there. So, such a kind of cheap jibes does not give credence to the hon. Member.

WRITTEN ANSWERS TO QUESTIONS

Prices of Onion

*389. **SHRI LAHANU SINDWA:**
SHRIMATI AHILYA P.
RANGNEKAR:

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) whether the price of onion is falling which is affecting onion growers;

(b) the present price level of onion; and

(c) whether Government contemplate to fix the minimum prices of onion taking into account the costs of cultivation of agriculture products?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): (a) No, Sir.

(b) According to the latest data available, as on 24-6-1977, the retail prices of onions at a few selected centres were as under:—

(Rs. per kg.)

Madras	Calcutta	Bombay	Nasik	Delhi
2.10	1.50	1.25	1.00	1.20

(c) No, Sir. However constant efforts are made to secure the interests of the producers alongwith the consumers.

Development Bank for Small Scale Industries

*390. SHRI K. MALLANNA: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether there is any proposal under consideration of Government to start a separate Development Bank for small scale industries and make efforts to rehabilitate the limping and sick units; and

(b) if so, the details thereof?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) No, Sir.

(b) Does not arise.

Institutional credit in the Private Sector and Heavy Industrial Sector

*391. SHRI K. A. RAJAN: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether Government are aware that institutional credit is flowing the private sector and heavy industrial sector adversely affecting small scale industries and public sector industries; and

(b) whether Government propose to take steps to make more institutional finance available to small scale industries in Kerala where it has a large employment potential?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). The Public Financial Institutions endeavour to ensure that the availability of credit is not an impediment to the implementation of any proposal which is technically sound, financially viable and economically desirable. The all India share of assistance to small scale industry from IDBI has increased from 3.4 per cent between 1964-70 to 26 per cent in 1970-75.

Financial support for term credit to small scale industry in Kerala is provided by the Kerala State Financial Corporation and resource support is provided to the Kerala State Financial Corporation by the Industrial Development Bank of India (I.D.B.I.). Refinance assistance from IDBI to units in Kerala increased from Rs. 4.69 crores in 1974-75 to Rs. 11.82 crores in 1975-76.

Financial support to the Public sector was being extended entirely through the budget. However recently the public financial institutions have also started assisting the public sector projects. During the last three years 1974-75, 1975-76 and 1976-77 the